

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4399/2023

ASHUTOSH KUMAR UPADHYAY & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 10-01-2025 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s)

Mr. R.Nedumaran,Sr.Adv. (Mentioned by)
Mr. Yashraj Deora,Sr.Adv.
Mr. Purushottam Sharma Tripathi, AOR
Mr. Amit,Adv.
Ms. Vani Vyas,Adv.
Mr. Prakhar Singh,Adv.

For Respondent(s)

Mr. Pradeep Misra, AOR
M/S. Karanjawala & Co., AOR

UPON being mentioned the Court made the following
O R D E R

No orders are required to be passed in respect of
early listing plea.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER